

[श्री शिव प्रताप शुक्ल]

मैं सरकारों ने उसे खत्म कर दिया। मैं माननीय मंत्री जी को यह बताना चाहता हूँ कि वरिष्ठ नागरिक थोड़े अक्षम भी होते हैं, ऐसी स्थिति में क्या माननीय मंत्री जी उनके लिए एसी फर्स्ट क्लास का पास उपलब्ध कराने के साथ-साथ उनके एक सहयोगी के लिए एसी सेकंड क्लास का आरक्षण उपलब्ध कराने की कृपा करेंगे?

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please be brief. The Time is running out.

SHRI ANGADI SURESH CHANNABASAPPA: Sir, the senior citizens would automatically be getting lower seats. That facility is already there in the Railways. Hon. Member has raised concern about the Ex-MPs and other people. That facility is already there. उसमें आपको जो भी सुविधा चाहिए, वह करने के लिए हम प्रयास करेंगे। In the coming days, you won't have to wait for the tickets. हमें केवल रिजर्वेशन के ऊपर ही नहीं जाना है, बल्कि हम और भी बहुत अच्छी-अच्छी सुविधाएँ ला रहे हैं। We are making a lot of changes in the trains. You must get tickets on demand. We are going to provide that facility also, in the coming days. उसके बारे में हम आपसे सुझाव ले लेंगे।

श्री राकेश सिन्हा: सर, जिन राज्यों में ट्रेन से यात्रा करने वाले लोगों की संख्या अधिक है, वहाँ रेलवे स्टेशंस पर वेटिंग रूम्स हैं, जिनमें बहुत ज्यादा भीड़ होती है और उसके कारण बड़ी संख्या में लोग वेटिंग रूम्स के बाहर प्रतीक्षा करते रहते हैं। मैं मंत्री जी से जानना चाहता हूँ कि उन वेटिंग रूम्स की संख्या बढ़ाई जाएगी या नहीं? इस संदर्भ में सरकार क्या कदम उठा रही है?

श्री अंगादि सुरेश चन्नाबासप्पा: महोदय, जब आदरणीय प्रधान मंत्री जी के इसके बारे में बोलने के बाद...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Introduction of modern technologies in railway stations

*220. SHRI DEREK O' BRIEN: Will the Minister of RAILWAYS be pleased to state:

(a) the details of number of railway stations in the country which have operational wi-fi and CCTV cameras;

(b) whether the Railways plan to introduce such facilities/technology in all the railway stations across the country, if so, the details thereof;

(c) whether the Railways have set targets for the same, the details of targets achieved thereof; and

(d) whether technologies including Internet of Things, Big Data and Artificial Intelligence are being used for the modernisation of railway infrastructure, if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Wi-Fi services at 5628 stations & CCTV Cameras at 522 stations have been provided so far. State-wise details are given in Statement-I and Statement-II respectively (*See below*).

(b) and (c) By and large all major stations already have Wi-Fi services. Indian Railways will endeavour to gradually provide Wi-Fi services at more Railway stations, except halt stations.

CCTV cameras have already been provided at 522 Railway stations and Indian Railways will endeavour to gradually provide CCTV cameras at more Railway Stations, except halt stations. No specific target date can be envisaged, at this stage.

(d) Indian Railways has constantly endeavoured to modernize Railway Infrastructure and to achieve this, is also using latest technologies like Internet of Things (IoT), Big Data and Artificial Intelligence (AI).

Some examples are given below:

Real Time Train Information System (RTIS) has been implemented in 2,700 locomotives. The device fitted in the locomotive sends periodic train movement updates every 30 seconds, along with its location to server of RTIS. The information is relayed to section controller via Control Office Applications (COA). About 25% of the TOTAL arrival departure updates in control charts are now automated based on inputs received from RTIS.

Radio Frequency Identification (RFID) tagging has been done in more than 20,000 wagons and 2,000 coaches. This helps in accurate and automatic identification of Rolling Stock as they move across the country, with a special focus on improving their safety and reliability.

Industry 4.0 platform has been set up at Modern Coach Factory (MCF) Raebareli to cover the production units and workshops of Indian Railways. This is expected to

yield benefits by way of better utilization of Machinery and Plant in Railway Production Units.

Dataloggers have been provided at 6,182 stations for monitoring of signalling system.

Artificial Intelligence based methods are also being used in passenger services to predict the probability of confirmation of waitlisted tickets.

Internet of Things (IoT) and Artificial Intelligence (AI) are being tried out for Remote Condition Based Monitoring of Signalling assets on experimental basis at Vrindavan Railway Station of North Central Railway. The use of this technology enables prediction of signalling assets failures and enhances reliability of Signalling System.

Statement-I

State-wise List of Wi-Fi Services.

Sl. No.	State	Nos. of Stations
1	2	3
1.	Andhra Pradesh	501
2.	Arunachal Pradesh	3
3.	Assam	212
4.	Bihar	354
5.	UT Chandigarh	1
6.	Chhattisgarh	106
7.	Delhi	24
8.	Goa	19
9.	Gujarat	289
10.	Haryana	131
11.	Himachal Pradesh	23
12.	Jammu and Kashmir	12
13.	Jharkhand	189
14.	Karnataka	330
15.	Kerala	119

1	2	3
16.	Madhya Pradesh	379
17.	Maharashtra	533
18.	Meghalaya	1
19.	Mizoram	1
20.	Nagaland	2
21.	Odisha	222
22.	UT Puducherry	3
23.	Punjab	138
24.	Rajasthan	437
25.	Tamil Nadu	416
26.	Telangana	42
27.	Tripura	16
28.	Uttar Pradesh	675
29.	Uttarakhand	25
30.	West Bengal	425
	TOTAL	5628

*Statement-II**State-wise List of CCTVs Installed*

Sl. No.	State	Nos of Stations
1	2	3
1.	Andhra Pradesh & Telangana	41
2.	Arunachal Pradesh	-
3.	Assam	9
4.	Bihar	35
5.	Chhattisgarh	12
6.	Delhi	14
7.	Goa	7
8.	Gujarat	24
9.	Haryana	6

1	2	3
10.	Himachal Pradesh	-
11.	Jammu and Kashmir	6
12.	Jharkhand	15
13.	Karnataka	29
14.	Kerala	5
15.	Madhya Pradesh	22
16.	Maharashtra	151
17.	Manipur	-
18.	Meghalaya	-
19.	Mizoram	-
20.	Nagaland	1
21.	Odisha	10
22.	Puducherry	-
23.	Punjab	1
24.	Rajasthan	15
25.	Tamil Nadu	20
26.	Tripura	-
27.	Ut Chandigarh	1
28.	Uttar Pradesh	38
29.	Uttarakhand	2
30.	West Bengal	58
Grand TOTAL		522

Reservations for SCs/STs in Panchayati Raj Institutions

*221. PROF. MANOJ KUMAR JHA: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the mandatory provision of reservation for persons belonging to the Scheduled Castes/Scheduled Tribes in Panchayati Raj Institutions (PRIs) under the Constitution (73rd Amendment) Act are not being observed in certain States/UTs;

(b) if so, the details thereof;